

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 6th August, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Original Application No. 334/2018 (M.A. No. 848/2018)	Rajesh Kumar Vs. State of Himachal Pradesh & Ors.	Mr. Aditya Dhawan, Adv. for Applicant Mr. Manish Kumar, Adv. for R-1 to 4, 10 & 11 Mr. P. K. Mullick, Adv. for R-5 Mr. Divya Prakash Pande, Adv. for HPSPCB
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghwendra Dwivedi, Adv. for Applicant Mr. Saurabh Suman Sinha, Adv. Mr. Prashant Kumar & Mr. Sunil Singh, Advs. for R-1 Mr. Nidhesh Gupta, Sr. Adv. with Mr. Himanshu Tyagi, Adv. Mr. Narender Singh Yadav, Adv.
3.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Mr. Alamgir & Mr. Mohammad, Shadam, Advs. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 4 Ms. Priyanka Swami, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravindra Kumar, Adv. for Noida Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC Mr. Sameer Abhyankar, Adv.
4.	Original Application No. 546/2017	Satyapal & Ors. Vs. Ministry of Environment and Forest and Climate Change & Ors.	Mr. Anurag Ojha, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. V. K. Shukla, Adv. for State of M.P.
5.	Execution Application No. 15/2018 IN O. A. No. 502/2017	Veterans Forum for Transparency Public Life Vs. Department of Health and Family Welfare, Govt. of Bihar & Ors.	Mr. A. K. Dubey, Adv. for Applicant Mr. Prakash Kumar Singh, Adv. for CPCB Mr. Gautam Singh, Adv. for State of Bihar & BPCB Mr. Rudreshwar Singh, Adv. Mr. Rajkumar, Adv. for CPCB
6.	Execution Application No. 18/2018 IN O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person Ms. Puja Kalra, Adv. for SDMC Ms. Sakshi Popli, Adv. for Delhi Jal Board Mr. Tarunvir Singh Khehar, Adv. for GNCTD

7.	Original Application No. 29/2018	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant Mr. R. K. Gupta, Adv. for MoEF Mr. Naginder Benipal, Adv. Mr. Kamaljeet Singh, AAG for Punjab
8.	Execution Application No. 01/2018 IN O. A. No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant Mr. Ravinder Kumar Gupta, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB
9.	Appeal No. 54/2018 (M.A. No.541/2018 & M.A. No.542/2018)	H. P. Ranjanna Vs. Union of India & Ors.	Ms. Kanika Agnihotri, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for R-2 to 10 Mr. Venan D Costa, Adv. for R-11 & 12
10.	Original Application No. 66/2018 (Earlier O.A.No.95/2016(CZ))	Shaurya Pratap Singh Parihar Vs. Union of India & Ors.	Mr. Bhanwar Pal Singh Jadon, Adv. Ms. Yogmaya Agnihotri, Adv. Ms. Shashi Juneja, Adv. Mr. Siddharth Seth, Adv. for R-12 Mr. Vishal Bhatnagar, Adv. Mr. Rajul Shrivastava, Adv. Mr. B. V. Niren, Adv. Mr. Varun Rajpal, Adv.
11.	Original Application No. 106/2018 (M.A. No. 789/2018)	Laxmi Alias Poonam Chaudhary Vs. Continental Carbon India Limited & Ors.	Mr. V. K. Shukla, Adv. for Applicant Mr. Upender Thakur, Adv. for R-1 Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Amit Tiwari, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. Rahul Verma, AAG for State of Uttarakhand
12.	Original Application No. 166/2018	M/s Selani Mines & Minerals Vs. Rajasthan State Pollution Control Board	Ms. Aruna Gupta, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPB
13.	Original Application No. 221/2018 (M.A. No. 646/2018)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Ms. Madhumita Singh, Adv. for Applicant Mr. Keshav Mohan, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-4 & 5 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. A. K. Prasad, Adv. for CPWD
14.	Original Application No. 279/2018	Jitender Yadav Vs. Ministry of Environment and Forest & Ors.	Mr. Akash Tyagi, Adv. for Applicant Mr. Nikhil Goel, Adv. Mr. Bipin C. Negi, Adv. Mr. Rajkumar, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Shlok Chandra, Adv. Mr. Pawan Upadhyay, Adv.
15.	Original Application No. 332/2018 (M.A. No. 808/2018)	Bidyutprava Das Vs. M/s Pioneer Printing Press Ltd. & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Debesh Panda, Adv. for R-1 Mr. M. Paikaray, Adv. for R-2 & 4 Mr. Pradeep Mishra, Adv. for UPPCB
16.	Original Application No. 333/2018	Pawan Kumar Vs. Central Ground Water Authority (CGWA) & Ors.	Mr. Aniruddh Joshi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 & 3 Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Abhijeet Sinha, Adv. for R-27 & 51 Mr. Shiven Varma, Adv. for R-52 Mr. Mukesh Verma, Adv.

17.	Original Application No. 363/2018	Gujarat Tanners Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. M. Z. Choudhary & Mr. S. A. Zaidi, Adv. for Applicant Mr. Pradeep Mishra, Adv. for UPPCB Mr. B. V. Niren, Adv. Mr. Rajkumar, Adv. for CPCB
18.	Original Application No. 366/2018	Banni Pashu Uchherak Maldhari Sangthan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Adv. for Applicant Mr. Shaurya Sahay, Adv. for R-1 Mr. Kumar Abhishek, Adv. for MoEF
19.	Original Application No. 404/2018 (M.A. No. 938/2018)	Ram Bachan Pandey Vs. The State of Jharkhand & Ors.	Mr. Shubhranshu Padhi & Ms. Anshula Grover, Adv. for Applicant Ms. Priyanka Sinha, Adv. for State of Jharkhand
FOR HEARING			
20.	Original Application No. 525/2014	Ganga Action Parivar Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. B. Yadav, AG for R-5 to 8 Mr. Mukul Singh, Adv. for R – 9 Mr. A. K. Prasad, Adv. for R – 10 to 15 Mr. Raj Kumar, Adv. for CPCB Mr. B. V. Niren, Adv. for CGWA Mr. Jai A. Dehadrai, Adv. Mr. Amit Tiwari, Adv. for State of UP Mr. D. N. Goburdhun, Adv. for NCRPB Mr. Manish Kumar, Adv. for State of HP
21.	Original Application No. 548/2015 (O.A.No. 86/2015 (WZ))	Kashinath Shetye & Ors. Vs. Niraj Naik & Ors.	Mr. Kashinath Jairam Shetye, Applicant in person Mr. Nitin Sardesai, Sr. Adv. with Mr. Sarvesh Kamat Malyeker, Adv. for R-1 Mr. Atmaram, N. S. Nadkarni, AG with Mr. Dattaprasad Lawande, Adv. for R-2,4,5&7 Mr. S. Bhalla, Adv. for R-10 Mr. Raghvendra Kalangutkar, Adv. Mr. Ravindra Kumar Gupta, Adv. for MoEF Mr. Jai A. Dehadrai, Adv.
22.	Original Application No. 490/2016	Society for Protection of Environment and Biodiversity (SPEnBIO) Vs. Union of India & Ors.	Ms. Antima A Bazaz, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharti, Adv. for State of UP Ms. Priyanka Swami, Adv. Mr. Raman Yadav, Adv. for GDA Mr. Rohit Raj Sachan, Adv. Ms. Reena Singh, AAG Mr. Gaurav Agarwal, Adv. for R-6 Mr. Arun Kumar Singh, Adv. for R-7
23.	Original Application No. 501/2016 (M.A. No. 1207/2016)	Green Park Extension Association & Ors. Vs. New Delhi Municipal Council (NDMC) & Ors.	Mr. Mukesh Kumar, Adv. for Applicant Ms. Sakshi Popli, Adv. for NDMC Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Mr. Chetanya Singh, Adv. for R-4

24.	Original Application No. 637/2016	Subir Mario Chowfin Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. D. Bharathi Reddy, Adv. for R-1 to 7 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. Mr. Utkarsh Jain, Adv. Mr. Jatinder Kumar Bhatia, Adv. for R-9 Mr. Krishna Kumar Singh, Adv. for R-10 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Krishna Prakash Dubey, Adv. for Jal Santhan
25.	Original Application No. 108/2017 (M.A. No. 604/2017)	Mohd. Mehmood Vs. M/s Rajasthan Marbel Traders & Ors.	Mr. Mahesh Kumar Sharma, Adv. for Applicant Mr. M. Parashar, Adv. for R-1 Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Adv. for R-2 to 5 Mr. Mutub Rehman, Adv. Mr. Dinesh Jindal, LO for DPCC
26.	Original Application No. 465/2017 (M.A. No. 909/2017, M.A. No. 1108/2017, M.A. No. 1160/2018 & M.A. No. 1161/2018)	A. K. Devision Vs. Directorate of Mining and Geology, Kerala & Ors.	Mr. Vivek Chib & Mr. Asif Ahmed, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Enoch David Simon Joel, Adv. Mr. Dechu Kurain Thomas, Sr. Adv. for R-4 Mr. Roy Abraham, Adv. for R-5 Mr. Nishe Rajen Shonkar, Adv. for Kerala Ms. Sonali Jain, Adv. for Applicant in M.A. No. 1160/2018 & 1161/2018
27.	Original Application No. 492/2017	Abhisht Kusum Gupta Vs. Ministry of Urban Development & Ors.	Mr. Abhisht Kusum Gupta, Applicant in Person Mr. B. V. Niren, Adv. for CGWA Mr. Vishnu Sharma, Adv. for Noida Authority Mr. Raman Yadav, Adv. for R-3 Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB Mr. Vibhav Misra, Adv. for R-6
28.	M.A. No. 1126/2017 & M.A. No. 106/2018 IN Original Application No. 35/2014 (T _{HC})	Bhanwara Ram IN Ganpat Ram Mirdha Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Adv. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Ms. Sakshi Popli, Adv. for DPCC Mr. S. A. Zaidi, Adv. Mr. Rahul Khurana, Adv. Mr. Ankit Anandraj Shah, Adv.
29.	Appeal No. 22/2018 (M.A. No.219/2018)	Undir Paryavaran Saurakhxan Manch & Anr. Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Jai A. Denadrai, Adv. for State of Goa Mr. A. D. Bhohe, Adv. for R-2 Ms. Priyanka Swami, Adv. for State of UP Mr. Ravindra Kumar, Adv. for NOIDA
30.	Original Application No. 97/2018	Cavelossim Villagers Forum Vs. M/s Gaffino Venture (India) Pvt. Ltd. & Ors.	Ms.Mridula Vijairaghavan & Mr. Siddharth Nayak, Adv. for Applicant Mr. M. S. Kalra, Adv. for R-1 Ms. Mayuri Nayyar Chawla, Adv. for R-2, 3 Mr. Karan Khanna, Adv. for R-5

31.	<p>Original Application No. 161/2016 (M.A. No. 718/2016, M.A. No. 1093/2016, M.A. No. 81/2017, M.A. No. 376/2017, M.A. No. 1193/2017, M.A. No. 1446/2017, M.A. No. 1448/2017, M.A. No. 1549/2017, M.A. No. 1560/2017, M.A. No. 1561/2017, M.A. No. 76/2018, M.A. No. 93/2018, M.A. No. 112/2018, M.A. No. 113/2018, M.A. No. 114/2018, M.A. No. 124/2018, M.A. No. 125/2018, M.A. No. 126/2018, M.A. No. 127/2018, M.A. No. 129/2018, M.A. No. 188/2018, M.A. No. 194/2018, M.A. No. 200/2018, M.A. No. 272/2018, M.A. No. 348/2018, M.A. No. 384/2018, M.A. No. 385/2018, M.A. No. 576/2018, M.A. No. 577/2018, M.A. No. 818/2018, M.A. No. 819/2018, M.A. No. 831/2018, M.A. No. 888/2018, M.A. No. 889/2018, M.A. No. 890/2018, M.A. No. 891/2018, M.A. No. 894/2018, M.A. No. 895/2018, M.A. No. 896/2018, M.A. No. 897/2018, M.A. No. 930/2018, M.A. No. 931/2018, M.A. No. 962/2018, M.A. No. 1031/2018, M.A. No. 1067/2018 M.A. No. 1171/2018, M.A. No. 1172/2018, M.A. No. 1173/2018, M.A. No. 1174/2018, M.A. No. 1175/2018, M.A. No. 1176/2018 & M.A. No. 1177/2018)</p>	<p>Dr. Amandeep Aggarwal</p> <p style="text-align: center;">Vs.</p> <p>State of Punjab & Ors.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. S. K. Bhattacharya, Amicus Curiae Mr. Kamal Jeet Singh, AAG for Punjab Govt. Mr. Naginder Beniwal, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. A.D.N. Rao, Adv. for R-6 Mr. S. B. Upadhayay, Sr. Adv. with Mr. Manish Kumar Saran, Adv. Mr. Saurabh Mishra, Adv. for DFCCIL Mr. D. Rajeshwar Rao, Adv. Mr. A. R. Takkar, Adv. Mr. Dhruv Pal, Adv. Ms. Aprajita Mukherjee, Adv. Mr. Ankur Sharma & Mr. A. R. Takkar, Adv. Mr. A. Mariarputham, Sr. Adv. with Mr. Avneesh Arputham, Adv. & Mr. A. Mariarputham, Sr. Adv. Mr. Hemant Saini & Mr. Alok Gupta Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Om Prakash, Adv. for Railways Mr. Shubham Bhalla, Adv. M.V. Kini Law Firm TRS Law Offices Mr. I. K. Kapila, Adv. Mr. Ajit Kumar, Adv. Mr. H. M. Singh, Adv. Mr. Sandeep Mishra, Adv. Mr. Nikhilesh Kumar, Adv. Mr. Naveen Chaudhary, Adv. Mr. Shreshtha Kumar, Adv. Ms. Anusha Nagarajan, Adv.</p>
32.	<p>Original Application No. 162/2016 (M.A. No. 640/2016 & M.A. No. 994/2016)</p>	<p>Peacock Environment & Wild Life Protection Society</p> <p style="text-align: center;">Vs.</p> <p>State of Punjab</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Naginder Beniwal, Adv. Mr. Kamal Jeet Singh, AAG for Punjab Govt. Mr. Anil Grover, AAG for R-2 Mr. A.D.N. Rao, Adv. for PCCB Mr. Saurabh Mishra, Adv. for DFCC Mr. D. Rajeshwar Rao, Adv. Mr. Dhruv Pal, Adv. Ms. Aprajita Mukherjee, Adv.</p>

Date : 6th August, 2018
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
33.	Review Application No. 19/2018 IN Appeal No. 97/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Mr. Manoj K. Das, Adv. for Applicant / NBCC

For orders, cause list and other information please visit our website: www.greentribunal.gov.in